

- (ii) Smt. Bimla Bhatt of M/s Jaypee Sidharth Hotel, Rajendra Nagar, New Delhi— the management of Jaypee Siddharth Hotel has terminated the service of the accused in the charges of sexual harassment case.

No other case has been reported from the NCR region. However, The Protection of Women against Sexual Harassment at Work Place Bill, 2010 has been introduced in Lok Sabha on 7.12.2010 by Minister of Women and Child Development. The proposed legislation extends to the whole of India and applies to every workplace whether in public or private sector, whether organized or unorganized. The Bill also seeks to cover all women who are employed as well as those who enter the workplace as clients,, customers or apprentices besides the students and research scholars in colleges and universities and patients in hospitals.

#### **Strategy and time-frame to abolish child labour**

2441. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) what is the strategy and time-frame of Government to abolish the child labour in the country and whether Government has got the correct statistics of child labour, State-wise and industries-wise;
- (b) whether the implementation of National Child Labour Project (NCLP) has really reduced the drop out of the children in the school and if so, the details thereof; and
- (c) whether the child labour school teachers and staff are getting monthly salary less than the minimum wages?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Child Labour is a complex socio-economic problem, which needs sustained efforts over a long period of time. Considering the nature and magnitude of the problem, Government is following a sequential approach of first covering children working in hazardous occupations/processes. As per the Census 2001, there were 1.26 crore working children in the country in the age group of 5-14 years, the State-wise information is as per Statement-I (See below). As per unit level records of NSSO, 2004-05, sector-wise information in percentage terms is as per Statement-II (See below).

(b) As per Census 2001, there were 1.26 crore working children in the country in the age group of 5-14, whereas in the Survey conducted by National Sample Survey Organisation (NSSO) in 2004-05, the number of working children were estimated at 90.75 lakh.

(c) The teaching volunteers for the special schools and other staff of the project society are being paid consolidated amount of honorarium for their services, not monthly salary.

**Statement**

*State-wise distribution of working children according to 2001 Census  
in the age group of 5-14 years*

Sl.No	Name of the State/UT	2001
1	2	3
1.	Andhra Pradesh	1363339
2.	Assam	351416
3.	Bihar	1117500
4.	Gujarat	485530
5.	Haryana	253491
6.	Himachal Pradesh	107774
7.	Jammu and Kashmir	175630
8.	Karnataka	822615
9.	Kerala	26156
10.	Madhya Pradesh	1065259
11.	Maharashtra	764075
12.	Chhattisgarh	364572
13.	Manipur	28836
14.	Meghalaya	53940
15.	Jharkhand	407200
16.	Uttarakhand	70183
17.	Nagaland	45874
18.	Orissa	377594
19.	Punjab	177268
20.	Rajasthan	1262570
21.	Sikkim	16457
22.	Tamil Nadu	418801
23.	Tripura	21756

1	2	3
24.	Uttar Pradesh	1927997
25.	West Bengal	857087
26.	Andaman and Nicobar Islands	1960
27.	Arunachal Pradesh	18482
28.	Chandigarh	3779
29.	Dadra and Nagar Haveli	4274
30.	Delhi	41899
31.	Daman and Diu	729
32.	Goa	4138
33.	Lakshadweep	27
34.	Mizoram	26265
35.	Pondicherry	1904
TOTAL		12666377

**Statement-II**

Table 15 Sectoral Distribution of India's Child Labour, 2004-05

State	Agri.	Mining and Quar	Mfg.	Elec. Water	Cons.	Trade, Hotel	Trnsprt	Finance	Com., Soc	Total
1	2	3	4	5	6	7	8	9	10	11
A.P.	68.96	0.96	9.70	0.00	3.20	9.02	1.05	0.00	7.11	100
Assam	69.26	1.78	8.42	0.00	1.78	7.76	0.05	0.00	10.96	100
Bihar	71.84	0.00	11.16	0.00	0.00	15.49	0.07	0.38	1.05	100
Chhattisgarh	87.90	0.00	2.37	0.00	0.86	7.17	0.00	0.00	1.70	100
Delhi	0.00	0.00	11.08	0.00	0.00	57.83	0.00	0.00	31.09	100
Goa	0.00	0.00	0.00	0.00	4.60	0.00	72.46	0.00	22.94	100
Gujarat	76.69	1.04	2.58	0.00	0.28	17.77	0.16	0.00	1.48	100
H.P.	87.42	0.00	0.00	0.00	0.00	6.71	1.21	0.00	4.66	100

1	2	3	4	5	6	7	8	9	10	11
Haryana	65.57	0.00	3.81	0.00	7.03	8.08	0.00	0.00	15.51	100
Jharkhand	65.28	0.00	14.63	0.00	4.25	12.08	0.66	0.26	2.84	100
Karnataka	82.60	0.22	9.27	0.00	1.19	5.73	0.70	0.00	0.30	100
Kerala	19.22	0.00	32.78	0.00	0.00	31.95	0.00	0.00	16.05	100
M.P.	82.89	0.00	9.93	0.00	1.50	4.33	0.00	0.00	1.34	100
Maharashtra	82.62	0.00	5.34	0.00	1.92	5.75	0.13	0.14	4.09	100
Orissa	73.18	0.88	17.36	0.00	3.25	3.34	0.91	0.00	1.08	100
Punjab	67.91	0.00	12.71	0.00	1.16	7.21	2.59	0.00	8.43	100
Rajasthan	75.78	0.00	9.60	0.19	2.94	7.26	0.05	3.74	0.44	100
T.N.	39.49	0.00	44.55	0.00	5.91	5.68	1.54	0.16	2.68	100
U.P.	61.24	0.00	25.34	0.00	0.40	9.73	0.68	0.50	2.11	100
Uttaranchal	80.73	0.00	4.72	0.00	5.24	9.31	0.00	0.00	0.00	100
W.B.	34.57	0.00	43.93	0.00	3.27	9.66	1.19	0.80	6.59	100
TOTAL	68.14	0.25	16.55	0.02	1.95	8.45	0.66	0.57	3.41	100

Source : Estimated from Unit Level Records of NSSO, 2004-05.

#### Revised targets for employment generation under Eleventh Plan

2442. DR. T. SUBBARAMI REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the targets set for employment generation under Eleventh Five Year Plan are likely to be revised in view of the current growth rate of Gross Domestic Product;

(b) if so, the details thereof and the reasons therefor;

(c) the impact of the schemes/projects already launched for employment generation in the country during the above said plan period;

(d) whether evaluation of said schemes/projects have been carried out to assess the physical achievements made and formulate a plan accordingly in the future; and

(e) if so, the scheme/project-wise details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) There is no such proposal under consideration of the Government.